



राजस्थान राज-पत्र
विशेषांक

RAJASTHAN GAZETTE
Extraordinary

साधिकार प्रकाशित

Published by Authority

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सहत्वपूर्ण सरकारी आशयों।

**RAJASTHAN HIGH COURT, JODHPUR
NOTIFICATION**

Jaipur, January 31, 2018

No. 01/SRO/2018:- The High Court of Judicature for Rajasthan in exercise of the powers conferred upon it by Section 21 of the Family Courts Act, 1984 (Act No. 66 of 1984), with the approval of His Excellency, the Governor of Rajasthan, makes the following amendment in the Rajasthan (High Court) Family Courts Rules, 1990, namely :-

1. **Short Title and commencement** :- (i) These Rules may be called the Rajasthan (High Court) Family Courts (Amendment) Rules, 2018.
- (ii) They shall come into force from the date of publication in the Rajasthan Gazette and shall apply to the Family Courts established in the State of Rajasthan under the Family Courts Act, 1984.

2. **Amendment in Rule 4**:- Existing Rule 4 Working Hours shall be substituted by the following:-

"4. **Working Hours** :- The working hours of the Family Courts shall be similar to that of Civil Courts of State as prescribed in Rules 7 & 8 of the General Rules (Civil), 1986:

Provided that the Judge may hold the Court beyond working hours and even on Sunday, and Holidays, if he thinks necessary."

**BY ORDER OF HON'BLE
THE CHIEF JUSTICE,
SATISH KUMAR SHARMA,
REGISTRAR GENERAL.**

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Government Central Press, Jaipur.

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RAJASTHAN HIGH COURT, JODHPUR

No. Gen/XV/48/2014/2724-2743

Date: 6/4/18

Copy of Notification No. 01/SRO/2018 dt. 31.01.2018 regarding amendment in Rajasthan (High Court) Family Courts Rules, 2018 published in Rajasthan Gazette Extraordinary dt. 23.03.2018, is forwarded to the following for information and necessary action:

01. Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.[with thirty copies].
02. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
03. Registrar(Vigilance),Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
04. Director, Rajasthan State Judicial Academy, Jodhpur.
05. Registrar(Rules), Rajasthan High Court, Jodhpur.
06. Registrar(Classification)Rajasthan High Court, Jodhpur with the request for upload the same on the official website of Rajasthan High Court.
07. All Registrars/O.S.D.(F&I)/O.S.D, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
08. All the District & Sessions Judges with the direction to circulate it amongst all the Presiding Officers of their judgship and local Bar Associations.
09. All the Family Courts Judges, Rajasthan
10. Registrar (H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.
11. The Secretary, Bar Council of Rajasthan, Jodhpur
12. President, Rajasthan High Court Advocates Association, Jodhpur
13. President, Rajasthan High Court Lawyers Association, Jodhpur
14. President, Rajasthan High Court Bar Association, Jaipur
15. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
16. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
17. All Assistant Registrar/Court Officer, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
18. Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
19. P.S. to Hon'ble Mr./Mrs./Kumari/ Dr. Justice.....
20. All Assistant Account Officer/All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

*Be upload
7.4.18*

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REGISTRAR (Admn.)